

(25)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

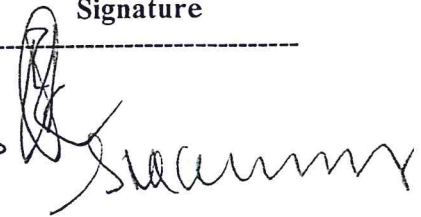
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/234/2017
NAME OF THE PETITIONER(S) : JACOB THOOMKUZHY & ORS
NAME OF THE RESPONDENT(S) : JEEVAN TELECASTING CORPORATION LTD
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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①. Dr. K. S. Ravichandran, PCS
S. Manjula Devi ADY

For Respondents



2) PREETHA. M. K.
~~PREETHA. M. K.~~

for R1



③ N. KATHIRAVAN
for K. MANOJ MENON

for Petitioner



ORDER

Representative for the Applicant present. Counsel for Respondent present and prayed that time be granted for making final submissions in the presence of his senior. At request, time is enlarged. Put up on 23.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)